

Central Administrative Tribunal
Principal Bench

O.A. 1053/2003

(4)

New Delhi this the 22nd day of July, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Shri V.K. Majotra, Member (A)

Smt. Veena Chowdri,
Wife of Shri S.K. Chowdri,
Stenographer Grade-I,
Office of Chief Postmaster General,
J&K Circle, Jammu, Presently on deputation to
the office of Chairman,
Telecom Regulatory Authority of India,
New Delhi.

-Applicant

(By Advocate: Shri S.C. Rana)

Versus

1. Union of India,
through Secretary to the Government of India,
Ministry of Communication,
Department of Posts,
Dak Bhawan, New Delhi.
2. The Chief Postmaster General,
J&K Circle, Jammu.
3. The Deputy Director General (T&E),
Department of Posts,
Dak Bhawan, Sansad Marg,
New Delhi.

-Respondents

(By Advocate: Shri R.P. Aggarwal)

ORDER (Oral)

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)

Learned counsel for applicant submits that in view of certain subsequent developments, after he had filed the above OA, he wishes to withdraw the OA. He has, however, prayed that liberty may be granted in case the applicant is aggrieved by any further action taken by the respondents.

2. In view of the above submissions, OA-1053/2003 is disposed of, with liberty, in accordance with law.

V.K. Majotra
(V.K. Majotra)
Member (A)
cc.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)